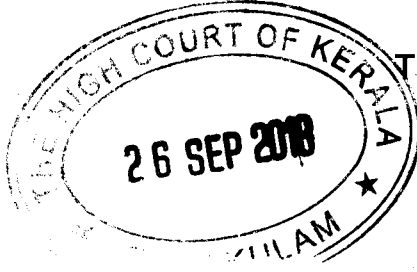


82432



THE HIGH COURT OF KERALA

Kochi : 682 031

Dated : 24.09.2018

PROCEEDINGS

High Court Establishment- promotion to the category of Senior Grade Assistant - orders issued

Read : High Court Proceedings No. A2 - 428/2017(1) dated 28.12.2017

Order No. A2-428/2017(3)

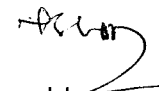
Smt. Jinymol K. P., Assistant, High Court had requested to consider her for promotion as Senior Grade Assistant, High Court granting her temporary exemption eligible for SC/ST employees under Rule 13A(1)(a) of Part II, KS&SSR. The Honourable the then Acting Chief Justice had ordered to place the matter before the Administrative Committee, and hence further promotions to the category of Senior Grade Assistant, High Court are being made provisional, till a decision is arrived at on the representation put in by Smt. Jinymol K. P.

The following Assistants, High Court in the scale of pay of ₹ 27800 - 59400 are provisionally promoted as Senior Grade Assistants, High Court in the scale of pay of ₹ 30700 – 65400, retrospectively, with effect from the dates and in the vacancies mentioned against their names.

<i>Sl. No.</i>	<i>Name</i>	<i>Date of effect</i>	<i>Vacancy</i>
1.	Sri. Sajith C. T.	01.06.2018	Vice Smt. Rashmi P., Senior Grade Assistant, High Court promoted as Assistant Section Officer, High Court as per the High Court proceedings read above

<i>Sl. No.</i>	<i>Name</i>	<i>Date of effect</i>	<i>Vacancy</i>
2.	Smt. Glynes Ponseka	20.07.2018 <b>(Provisional)</b> subject to the production of pass certificate for departmental tests	Vice Smt. Nisha Kumari T. S., Senior Grade Assistant, High Court promoted as Assistant Section Officer, High Court as per the High Court proceedings read above

(By Order)

  
Sureshkumar D.  
Assistant Registrar

To

The persons concerned.

The Joint Registrars, High Court

The Private Secretary to the Chief Justice, High Court.

The Public Relations Officer, High Court.

The Assistant Registrars concerned and Chief Librarian, High Court

The Section Heads concerned

The Finance Wing, High Court

The 'G' (Accounts - II & III) sections, High Court

The IT Section, High Court (for uploading in website)

The Confidential Assistants to the Registrars and Additional Registrar  
(General Administration), High Court

The Administrative Records Section, High Court

The file.